

CENTRAL ADMINISTRATIVE TRIBUNAL  
Principal Bench

(3)

New Delhi, dated the 24<sup>th</sup> JULY

1997

HON'BLE MR. S.R. ADIGE, MEMBER (A)

HON'BLE MRS. LAKSHMI SWAMINATHAN, MEMBER (J)

O.A. No. 1635 of 1992

Shri R.N. Srivastava,  
S/o Shri B.P. Srivastava,  
House No. 2417, Sector 7-A,  
Faridabad,  
HARYANA.

... APPLICANT

(None appeared)

VERSUS

Union of India through

1. The Secretary,  
Ministry of Industry,  
New Delhi.
2. The Secretary,  
Ministry of Personnel, Public Grievances  
and Pensions,  
Dept. of Personnel & Training),  
New Delhi.
3. The Secretary,  
Ministry of Finance,  
Dept. of Expenditure,  
New Delhi.

... RESPONDENTS

(None appeared)

O.A. No. 1636 of 1992

Shri Sumer Chander Sharma,  
S/o Shri P.N. Sharma,  
53, Sohan Lal Street,  
Sihani Gate, Ghaziabad.

... APPLICANT

(None appeared)

..2..

VERSUS

(A)

Union of India through

1. The Secretary,  
Ministry of Industry,  
New Delhi.
2. The Secretary,  
Ministry of Personnel, Public Grievances  
and Pensions,  
Dept. of Personnel & Training,  
New Delhi.
3. The Secretary,  
Ministry of Finance,  
Dept. of Expenditure,  
New Delhi.

... RESPONDENTS

(None appeared)

JUDGMENT

BY HON'BLE MR. S.R. ADIGE, MEMBER (A)

None appeared for either party even on the second call.

2. As both O.As involve common question of law and fact they are being disposed of by this common judgment.

3. On going through the pleadings and the other materials on record, we are satisfied that our judgment dated 9.7.97 in

S. Kumar  
28/7/97  
(संजीव कुमार)  
(SANJEEV KUMAR)  
वरिष्ठ निजी सहायक/Sr. P. A.  
केन्द्रीय प्रशासनिक अधिकरण  
Central Administrative Tribunal  
प्रधान न्यायालय, फरीदकोट हाउस  
Principal Bench, Faridkot House  
नई दिल्ली/New Delhi-110001

and connected cases fully covers the facts and circumstances of the present cases and for the reasons contained in that judgment these two O.As warrant no judicial interference by us at this stage.

4. These two O.As stand disposed of accordingly. No costs.

5. Copy of this judgment be placed in each case record along with judgment dated

(Mrs. Lakshmi Swaminathan)

Member (J)

/GK/

(S.R. Adige)

Member (A)